

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001
Ph: 23753942 Fax- 23753923

Petition No. 269/MP/2017

Dated: 31.8.2018

To,

Suparna Srivastava
Advocates & Solicitors
B-267, GREATER KAILASH-1A-38,
NEW DELHI-110048

Subject: **Petition under Section 79 (1) (c) and Section 79 (1) (f) of the Electricity Act, 2003 read with Clause 9 of the BPTA, Clause 11 of the TSA and Regulation 32 of CERC (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) Regulations, 2009 for deferment of operationalization of LTA on account of Force majeure events.**

Ref: Your letter dated 8.8.2018

Respected Maam,

With reference to your letter dated 8.8.2018 seeking extension of time for filing of the information. Your request for extension up to 10.9.2018 has been acceded to. This is further to inform you that no further extension of time shall be granted. You are also informed that no further time will be granted to file the information in this regard.

Sd/-
(Vipan Sharma)
Bench Officer